

(3)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : AROMATIC INGREDIENTS PVT LTD
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PRIYADARSHINI N
AKHIL JAIN
KEERTHI
For T.K. BHASIKAR
Counsel for Petitioner
2. Mr. P.H. ARVINDH PANDIAN, Sr. Adv
Mr. THIRYAMBATE KANNAN Adv. } per R 1 & 2
3. Mr. MURALI A. Adv. } per R 3 - R 9

ORDER

Counsel for both the parties present and submitted the final arguments. **Order is reserved.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)